

**IN THE INCOME TAX APPELLATE TRIBUNAL,
MUMBAI BENCH "K", MUMBAI**

**BEFORE SHRI KULDIP SINGH, JUDICIAL MEMBER AND
SHRI GAGAN GOYAL, ACCOUNTANT MEMBER**

**ITA No.7256/M/2018
Assessment Year: 2014-15
&
ITA No.04/M/2020
Assessment Year: 2015-16**

M/s. Cox & Kings Ltd., Turner Morrison Building, 16 Bank Street, Fort, Mumbai – 400 001 PAN: AAACC1921B	Vs.	Dy. Commissioner of Income Tax, Range 1(1)(1), Room No.533/579, 5th Floor, Aayakar Bhavan, M.K. Marg, Mumbai - 400020
(Appellant)		(Respondent)

Present for:

Assessee by : Ms. Sanjana Pandey, A.R.
Revenue by : Shri Ajit Pal Singh Daia, D.R.

Date of Hearing : 25 . 05 . 2022
Date of Pronouncement : 25 . 05 . 2022

ORDER

Per Bench:

Heard: In view of the statement made at bar by the ld. AR for the assessee, both the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open court on 25.05.2022.

**Sd/-
(GAGAN GOYAL)
ACCOUNTANT MEMBER**

**Sd/-
(KULDIP SINGH)
JUDICIAL MEMBER**

Mumbai, Dated: 25.05.2022.

* Kishore, Sr. P.S.

Copy to: The Appellant
The Respondent
The CIT, Concerned, Mumbai
The CIT (A) Concerned, Mumbai
The DR Concerned Bench

//True Copy//

By Order

Dy/Asstt. Registrar, ITAT, Mumbai.